

Annexure-3															
Name of the Corporate Debtor : M/s KUTE SONS FRESH DAIRY PRIVATE LIMITED (under CIRP)															
Date of commencement of CIRP: 26.06.2025															
List of Creditors as on : 14.08.2025															
Secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)															
Sl. No.	Name of Creditor	Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Details of Security Held	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	CSB Bank Limited	10.07.2025	37,54,70,470.09	37,54,70,470.09	Financial Creditor			-	N.A	100.00%	N.A	N.A		Note no. 1 find below	The amount claimed by the Financial Creditor has been Admitted by the Interim Resolution Professional based on the documents submitted by the financial creditor.
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NOTES

1 SECURITY INTEREST

- a. Mortgage of:**

i. 25000 sq. mtr. Industrial land with plant and machinery at Gat No. 120/4, 120/3 & 304, Jawkhede Khalasa, Tal.- Pathardi, Dist.-Ahemadnagar owned by Fresh N Natural Dairy Farms Pvt. Ltd. Pune & Promoter Directors.

ii. 6500 sq. mtr. Open land at R. S. No. 53/1 (Part), Behind Tirumala head office, near State Bank of India, Beed Kurla Road, Bahirwadi, Dist.-Beed owned by Mr. Suresh Kute.

iii. Total land admeasuring about 21599.50 Sq. fts. i.e. 2007.38 sq. mtrs. out of the land property bearing S. No. 44, Plot No. A, B, B-1, C and D, Grampanchayat, Kramkant-6932, 6746, 6757, 6929, 6931 (New Number) situated at Village Bahirwadi, Taluka Beed, District Beed owned by Suresh Kute; and
- b.Hypothecation of**

All book debts and securities belonging to the Corporate Debtor and/or all fixed assets, goods and assets of the Corporate Debtor kept in its godowns.
- c. Guarantee**

The entire claim amount as mentioned above is covered by Guarantee Agreement dated 16 October 2020 executed by Mrs. Archana Kute, Mr. Suresh Kute, Tirumalla Oil Refinery Private Limited and, Tirumalaa Daairy Limited whereby the guarantors thereby inter alia jointly and severally guaranteeing repayment of all monies at any time payable by the Corporate Debtor to the Financial Creditor.